

Manufacture of cars and scooters using any fuel other than petroleum

1262. SHRI B. R. SHUKLA: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether the possibility of manufacturing cars and scooters using any fuel other than the petroleum has been considered, or is under consideration of Government; and

(b) whether Government have ascertained the possibility of such cars from any foreign know-how?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) No, Sir.

Implementation of recommendations of Third Pay Commission in Delhi Police

1263. SHRI S. N. MISRA:
SHRI BIRENDER SINGH
RAO:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the recommendations of the Third Pay Commission have not been implemented in the Delhi Police and Delhi Armed Police;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to have the recommendation implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) to (c). The revised scales of pay for non-gazetted ranks of Delhi Police (both Civil and Armed) on the basis of the recommendations of the Third Pay Commission, have yet to be notified as the Government are still examining the recommendations made by the Pay Commission in this regard.

Dismissal of Chief Editor of Hindustan Times

1264. SHRI R. R. SINGH DEO:
SHRI G. VISHWANATHAN:
SHRI SEZHIAN:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the management of the Hindustan Times have dismissed its Chief Editor without assigning any reason; and

(b) if so, what steps have been taken by the Government to protect the rights of the journalists and the private newspapers industry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINGH): (a) Government have seen press reports about this matter.

(b) Government have always been anxious that all appropriate conditions of work should be available to working Journalists including editors. The Working Journalists (Conditions of Service) Act, 1955, and the other labour laws like the Industrial Employment, Standing Orders Act, 1946, the Employees Provident Fund Act, 1952 and the Industries Dispute Act, 1956 are applicable to service matters between a working journalist and his employer. It is felt that these laws provide protection to working journalists in matter of their service conditions.

Shortage of finance in film Industry in Bombay

1265. SHRI C. T. DHANDAPANI:
SHRI CHANDER MOHAN
SINHA:
SHRI C. CHITTIBABU:

Will the Minister of INFORMATION AND BROADCASTING: be pleased to state:

(a) whether the film industry in Bombay has been affected because of shortage of finance:

(b) if so, the number of films which are under production that have been affected as a result of shortage of finance; and

(c) the action taken by Government to help the film industry?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) (a) and (b). The film industry in the country is in the private sector and Government have no information about the number of films under production which have been affected as a result of shortage of finances.

(c) The Film Finance Corporation Ltd., which is wholly owned by the Government of India, and which was set up in 1960, gives financial assistance to talented and promising film-makers who are unable to secure finances from other sources.

As on 31st August, 1974, the Film Finance Corporation has disbursed loans amounting to Rs. 232.74 lakhs.

Programme to Increase purchasing capacity of Tribal people living below poverty line

1266. SHRI TUNA ORAON: Will the Minister of PLANNING be pleased to state:

(a) what comprehensive programmes have been taken up by the Government to increase the purchasing capacity of the tribal people who are living below poverty line; and

(b) the steps so far taken to give relief to these people who are hard hit either by floods or drought or inflationary trend?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI VIDYA CHARAN SHUKLA): (a) and (b). During the Fourth Plan, six tribal development projects were taken up from 1971-72 for the economic development of the tribal people. These projects are located in Srikakulam in Andhra Pradesh, Singhbhum in Bihar, Dantewada and Kozita in Madhya Pradesh and Ganjam and Koraput in

Orissa. An expenditure of Rs. 440 lakhs was incurred during the Fourth Plan. All these projects are continuing in the Fifth Plan. During the Fifth Plan it is proposed to take up a few more projects. The outlay provided for this purpose, in the Fifth Plan, is Rs. 10 crores.

A new strategy has been evolved in the Fifth Plan for the development of Scheduled Tribes in areas with large concentration of tribal people. Separate sub-plans would be drawn up as an integrated part of respective State Plans. Larger flow of funds from the various sectors of development will be ensured to meet the requirement of the tribal areas. The resources of the State Governments will be supplemented by financial support from the Centre for the implementation of these sub-plans. The tribal development blocks and other agencies and projects set up by Central Ministries will be integrated with area plans.

Legislative and administrative measures will be taken up to prevent the exploitation of the tribal people. Credit-cum-marketing services covering the various economic and social needs of the tribal people would be provided. It is also intended to take measures for the redemption of past debt. Programmes for prevention of land alienation, restoration of alienated land and termination of practices like bonded labour will be given special attention. For the economic up-lift of the tribal people it is essential that increase employment opportunities are created. In this connection development of agriculture and connected activities will be given the highest priority. Irrigation facilities and improved methods of cultivation would be provided. For the creation of supplementary employment opportunities, a programme for the development of horticulture, animal husbandry, piggery, fishery and the development of cottage industries based on locally available raw material would be undertaken. The development of infra-structural facilities, such as transport and communication,